Annexure 6

Name of the corporate debtor: Renaissance Corporation Limited - In Liquidation				Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)							List of stakeholders as on: 21st January,2023				
															(Amount in Rs)
Sr. No.			Details of claim received		Details of claim admitted										
	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	NIL			NIL			NIL								